

ITEM NO.40

COURT NO.9

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 38382/2024

[Arising out of impugned final judgment and order dated 23-07-2024 in CRLRC No. 872/2019 passed by the High Court of Judicature at Madras]

VINCENT SURESH BABU

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ANR.

Respondent(s)

IA No. 94350/2025 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 94346/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 94348/2025 - EXEMPTION FROM FILING O.T.

Date : 25-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :

Mr. E. Sudarsanan, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

The matter is not taken up.

List the matter after two weeks.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)  
ASSISTANT REGISTRAR